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18.8.92 Mr. MC Cherian rep. Rajasekharan  
Mr. VV Sidharthan through proxy

Issue notice to the applicant direct  
for final hearing on 31.8.92. The learned counsel  
for the applicant states that he is not receiving  
instructions from the applicant.

ndh

  
ND

  
SPM

18.8.92


Notice issued  
on 20/8/92  
S.

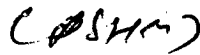
22

PSHM ND

on R. R. Pillai Pm,  
Mr V. V. Sidharthan.

At the request on behalf  
of learned counsel for applicant post on  
2-9-92 for final hearing.

  
(ND)  
3/18

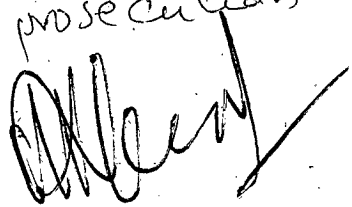
  
(PSHM)  
3/18

2-9-92 Noni for applicant  
(19) Mr. MRR Nair for respondents (proxy)

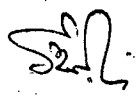
Neither the applicant nor  
his learned counsel is present  
despite several adjournments.

Accordingly, the application  
is dismissed for default and  
non-prosecution.

ndh



CAU (Haddasan)  
JM



CSP (Muley)  
V.L.

2-9-92

F.O  
  
mkam

order dt 2/9  
issued  
P